

(b) the area covered under PMFBY during the last three years in Andhra Pradesh and Telangana; and

(c) whether any claims have been made and settled under this scheme in these States during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) Yes, Sir. States of Telangana and Andhra Pradesh have opted for implementation of Pradhan Mantri Fasal Bima Yojana (PMFBY) from its inception *i.e.* Kharif 2016 season. Details of area covered, claims, reported and claims settled in these States under PMFBY during first year of its implementation *i.e.* 2016-17 are as under:

State	Farmers covered (in lakhs)	Claims Reported (₹ in lakhs)	Claims Paid (₹ in lakhs)*
Telangana	8.94	12871.99	**
Andhra Pradesh	16.52	64969.78	57272.64

*Part claims of Rabi 2016-17 are not reported.

**Pending for want of complete State Government share in premium subsidy provided to insurance companies.

Development of International Standard Seeds at low cost

2900. SHRI SHANKARBHAI N. VEGAD: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has any plan to develop international quality seeds at low cost in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) Yes, Sir. India is a Member to the Organization for Economic Cooperation and Development (OECD) Seed Certification Scheme, a global framework for the varietal certification of internationally-traded seeds. The overarching objectives of the scheme is to increase market access and facilitate trade by simplifying certification procedures, reducing technical barriers to trade and harmonization of international standards through the consistent enforcement of quality standards and inspection procedures. The scheme is being implemented by 10 Certification Agencies identified as Designated Authorities.